

SCHEDULE FOR JUDICIAL SKILL ENHANCEMENT PROGRAMME

Venue : Conference Hall of Judicial Academy, Assam

DAY 1
06.08.2016 (SATURDAY)

TIME	EVENT
09.30 AM to 10.00 AM	REGISTRATION
10.00 AM to 10.15 A.M.	Introductory Remarks by Hon'ble Mr. Justice (Retd) A.C. Upadhyay, Director, Judicial Academy, Assam & NEJOTI

TRAINING SESSIONS

TIME	TOPIC	RESOURCE PERSON
10.15 AM to 11.15 AM	Evaluation of Judgments in Suits	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Faculty, NEJOTI Sri S.P. Moitra Judge, Designated Court, Assam Sri R.A. Tapadar Joint Director (Officiating) Judicial Academy, Assam Sri C. Chaturvedy Research Officer, Judicial Academy, Assam
11.15 AM to 11.30 AM	TEA BREAK	
11.30 PM to 01.00 PM	Evaluation of Orders relating to Injunction	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy
01.00 PM to 02.00 PM	LUNCH BREAK	
02.00 PM to 03.30 PM	Evaluation of Orders in Civil Cases.	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy
03.30 PM to 03.45 PM	TEA BREAK	
03.45 PM to 04.30 PM	Art of writing of Judgment and Orders.	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy

DAY 2
07.08.2016 (SUNDAY)

TIME	TOPIC	RESOURCE PERSON
10.15 AM to 11.15 AM	Evaluation of Judgments in Criminal cases.	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy
11.15 AM to 11.30 AM	TEA BREAK	
11.30 PM to 01.00 PM	Evaluation of Judgments in N.I. Act cases.	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy
01.00 PM to 02.00 PM	LUNCH BREAK	
02.00 PM to 03.30 PM	Evaluation of Judgments in Domestic Violence & Maintenance cases	Justice (Retd.) A.C. Upadhyay Sri S.K. Dhar Sri S.P. Moitra Sri R.A. Tapadar Sri C. Chaturvedy
03.30 PM to 03.45 PM	TEA BREAK	
03.45 PM to 04.30 PM	INTERACTION	
04.30 PM to 04.45 PM	Concluding Remarks By Hon'ble Mr. Justice (Retd) A.C. Upadhyay, Director, Judicial Academy, Assam & NEJOTI	